

(a) whether the prices of oil has fallen in the international market;

(b) if so, the extent thereof; and

(c) the estimated extent of fall in the import expenditure?

THE MINISTER OF STATE OF THE

MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) The international prices of crude oil have shown a downward trend during the year 1993-94.

(b) The average price of marker crude oils in the international market during the years 1992-93 and 1993-94. was as under;

*US \$/bbl*

	<i>11992-1993</i>	<i>1993-1994</i>
Dubai	17.33	14.49
Oman	17.88	15.18
Brent	19.45	16.31
WTI	20.85	17.67

(c) the impact of fall in the international oil prices on the import bill for the year 1993-94 is estimated to be about US\$ 979 million.

[English]

**Coal Production**

6340.SHRI RAM NIHOR RAI: Will the Minister of COAL be pleased to state:

(a) the types of coals being produced in Singrauli, Kakhari and Kharia Coal fields of Sonbhadra district of Uttar Pradesh under the Northern Coal Fields;

(b) to whom the Coal from these Coal fields is supplied;

(c) whether the coal from these coal fields is supplied to the local small industries and domestic users; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) and (b) According to information furnished by Coal India Limited the grades of coal being produced in the mines situated in State of Uttar Pradesh are as follows:

<i>Name of Mines</i>	<i>Grade of Coal produced</i>
1. Bina	E
2. Kakri	E
3. Dudichua	C
4. Khadia	D

Following consumers are being supplied coal from these mines:

- |             |   |
|-------------|---|
| 1. Bina     | Obra TPS Anpara TPs, Hindalco                                 |
| 2. Kakri    | Anpara TPS local industries.                                  |
| 3. Dudichus | Singrauli STPS, Vindhyschal STPS, Rihand STPS and Anpara TPS. |
| 4. Khadia   | Anpora, TPS,  |

(Note:- STPS: Super Thermal Power Station TPS ; Thermal Power Station)

(c) and (d). Some coal from Kakri mine is being supplied to local small industries . Coal from other miners is being supplied to nearby power houses. Coal supplies to other consumers have to be regulated and arranged from other sources in view of large demands from nearby power houses.

#### **Commission For Tribals**

6341. SHRI MANORANJAN BHAKTA: Will the Minister of WELFARE be pleased to state:

(a) whether the All India Tribes Minorities Front has demanded setting up of permanent Tribal National Commission Under Article, 339 of the Constitution; and

(b) if so, reaction of the Government thereto?

The MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K.V.THANGKA BALU): (a) No Sir, No such demand from All India Tribes and Minorities Front has been received.

According to Article 339 (1) of the Constitution, the President may at any time and shall, at expiration of ten years from the commencement of this Constitution by order appoint a Commission to report on the administration of the scheduled Areas and

the Welfare of the Scheduled Tribes in the States. The order according to this provision may define composition, powers, and procedure of the Commission and may the contain such incidental or ancillary provisions as the President may consider necessary or desirable.

(b) Does not arise.

[Translation]

#### **Flood Control Dams**

6342. SHRI VILAS RAO NAGNATH RAO GUNDEWAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Maharashtra has sent any proposal to the Union Government for seeking Central assistance regarding construction of the flood control dams;

(b) if so, the details thereof; and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES. (SHRI P.K THUNGON): (a) No Sir.